

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 1st August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 27/2017 IN O.A. No. 75/2016	M/s Bright Steel Bar Co. Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant
2.	Execution Application No. 28/2017 IN O.A. No. 74/2016	M/s P S Industries Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant
3.	Original Application No. 393/2017	M/s Eurasia Doordevices Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant
4.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
5.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
7.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Darpan Wadhwa, Adv. for R-4
FOR HEARING			
8.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Gaurav Juneja, Adv. for R-4 Mr. Rajesh K. Singh, Adv. for MoEF
9.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5

			Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Advs. for R-8
10.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 & 2 Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Ms. Nida Khan, Adv. for State of UP Mr. Krishna Kumar Singh, Adv.
11.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD
12.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 4 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Advs. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Rajat Jariwal, Adv.
13.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Mr. Mukesh Kumar Verma & Mr. Utkarsh Sharma, Adv. for State of UP Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
14.	Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 207/2017 & M.A. No. 283/2017)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Advs. for Intervenor Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv. for DDA Ms. Antima Bazaz, Adv. Mr. Rahul Kumar, Adv. for Intervenor Mr. Parul Gupta, Adv.
15.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Advs. for R-3 Mr. Rajkumar, Adv. for CPCB

16.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Mr. Divya Pandey Adv. for R-3A Mr. Abhishek Yadav, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun Kumar Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Ms. Sakshi Popli, Adv. for DJB
17.	Original Application No. 610/2016 (PH)	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF

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